

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.203/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company	Paharpur Cooling Towers Ltd. -Versus- Ankit Metal & Power Ltd.		
Under Section	433,434		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

15. R. N Ghose.
Appabrita Saha

Petitioner

Saha.
13/7/17.

Bidyut, Dutt
Anirudhya Dutta

Respondent

ORDER

A Dutta
13/7/17

Ld. Counsels for the operational creditor and the corporate debtor are present.

Ld. Counsel for the operation creditor has informed that he has received the reply filed by the corporate debtor only day before yesterday. So he wants to file rejoinder. Prayer is allowed. Petitioner may file rejoinder within 7 days with a copy in advance to the Corporate Debtor.

List the matter on 26/07/2017.

(Vijai Pratap Singh)
Member (J)